

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 505/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2018.**

**NAME OF THE COMPANY: M/s. Coronation Construction Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Achint Gupta and Mr. Manoj Kumar Garg, Advocates for the Petitioner.

**ORDER**

Notice is accepted on behalf of the ROC. Let reply be filed. To come up on 28<sup>th</sup> May, 2018.

— S d —

**(Deepa Krishan)**  
**Member (T)**

— S d —

**(Ina Malhotra)**  
**Member (J)**